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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	-	For reporting settlement	Rule-4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	yadupathi .g 9886233640	Respondent	

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondent is present. He reported that, matter was compromised and requested time. List it on 03/01/2018.


Member (T)


Member (J)